

1	2	3	4	5
5.	Rajasthan . . .	33.75	33.80	33.76
6.	Madhya Pradesh	59.82	48.09	57.73
7.	Gujarat . . .	43.20	29.02	39.04
8.	Maharashtra . .	55.85	31.62	47.74
9.	Karnataka . . .	49.88	43.97	48.34
10.	All India (Weighted)	50.32	38.19	48.13

SOURCE: Planning Commission.

NOTE : (1) The above estimates are derived by using the poverty line of Rs. 65 per capita per month in 1977-78 prices corresponding to minimum daily caloric requirement of 2400 per person in rural areas and the poverty line of Rs. 75 corresponding to caloric requirement of 2100 in urban areas.

(2) These results are based on the provisional and quick tabulation of the NSS on household consumer expenditure of 32nd round (July 1977 to June 1978).

(3) The difference between the aggregate all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorata adjusted among the different States and Union Territories in the absence of any information to allocate this difference among the States & Union Territories.

(4) The number of people below poverty line related to the population as on 1st March 1978.

#### Second Indian Cosmonaut in Space

300. SHRI VISHWA BANDHU GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any plans to send the second Indian Cosmonaut in Space from Indian soil in 1986 in collaboration with the Soviet Union; and

(b) whether the Soviet Union has offered to set up the next space training programme for cosmonauts in India?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Under the current approved India Space Programme, there is no plan for sending next Indian cosmonaut into space in 1986 from Indian soil in collaboration with the Soviet Union.

(b) No, Sir.

#### Manufacture of work horse series of computers

301. SHRI J. K. JAIN: Will the PRIME MINISTER be pleased to state:

(a) which are the companies in the small scale sector engaged in the manufacture of work Horse series of computers in India;

(b) whether these computers are quite different from accounting and invoicing machines;

(c) whether it is a fact that some companies in the small scale sector are producing Work Horse series of computers in the name of accounting and invoicing machineries and thus, causing loss to the public exchequer by way of evading customs duty on printers imported by them for their manufacture under misdeclaration;

(d) whether any such incidents have come to the notice of Government so far.

(e) if so, the details thereof and names of companies involved in such activities; and

(f) what action Government have taken to amend the position?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO):  
(a) to (f) The information is being collected and will be laid on the Table of the House.

**Scheduled Castes Development Corporations and Harijan Cells**

302. SHRI RAM BHAGAT PASWAN:  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the states where Scheduled Castes Development Corporations and Harijan Cells have been constituted;

(b) what are the programmes under taken by the Scheduled Castes Development Corporations and Harijan Cells since their formations;

(c) whether such Scheduled Castes Development Corporations and Harijan Cells have been constituted in Bihar; and

(d) the number of families and persons which have benefited so far in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): (a) Different States have different administrative arrangements to oversee, coordinate and monitor the work under the Special Component Plans, which have been formulated under the guidance of Planning Commission and the Ministry of Home Affairs, The States of (1) Andhra Pradesh, (2) Assam, (3) Bihar, (4) Gujarat, (5) Haryana (6) Himachal Pradesh, (7) Karnataka (8) Madhya Pradesh (9) Kerala (10) Maharashtra (11) Punjab (12) Rajasthan (13) Tamil Nadu (14) Tripura (15) Orissa (16) Uttar Pradesh (17) West Bengal, and Union Territories of Delhi and Chandigarh have set up separate Scheduled Castes Corporations.

(b) A representative sample of programmes undertaken is given in Statement I.

(c) The Bihar State Scheduled Castes Cooperative Development Corporation was established in August, 1978.

(d) The latest reports available, indicate that loans have been sanctioned to 13710 applicants, upto March, 1983.

**Statement**

S. No.	Name of Scheme
1.	Agricultural inputs...
2.	Agricultural implements.
3.	Bullock Carts.
4.	Bullocks.
5.	Oil Engines.
6.	Irrigation.
7.	Milch Animals.
8.	Sheeps.
9.	Piggery.
10.	Ducks.
11.	Poultry.
12.	Goats.
13.	Tailoring Machines.
14.	Carpentry.
15.	Shoe making unit.
16.	Laundry.
17.	Blacksmithy.
18.	Palmyrah Products.
19.	Hair Dressing.
20.	Sound Service Equipments.
21.	Wet Grinding.
22.	Flaying, curing and tanning of skin.
23.	Bamboo and cane Industry.
24.	Mat Weaving.
25.	Brick Industry.
26.	Fish rearing.
27.	Business improvements.
28.	Electrician Tiny Shed.
29.	Transport.
30.	Cycle Shops.
31.	Vegetable shops.